

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1487
ANSWERED ON:29.10.2008
MINING OF MINERALS IN FOREST LAND
Bhagora Shri Mahavir;Singh Shri Chandrabhan Bhaiya

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to allow mining of mineral reserves located in the forest land of the country under the Forest (Conservation) Act, 1980;
- (b) if so, the details thereof; and
- (c) the time by which the approval is likely to be given by the government in the matter?

Answer

MINISTRY OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY)

(a),(b)&(c) Mining of mineral resources located in the forest land of the country has been a continuing activity after obtaining approval under the forest (Conservation) Act, 1980. so far, 1548 proposals have been accorded approval diverting about 1,15,618 ha of forest land in 23 States n the country as per the rules and guidelines framed under the Act. The details of such approvals are annexed at Annexure.